

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD
ABSTRACT**

PUBLIC SERVICES - Andhra Pradesh State Judicial Service - Junior Civil Judges - Transfers and Postings - ORDERED.

ROC.NO.6314/2013-B.SPL.

NOTIFICATION NO.1274-B.SPL.

DATED:21.10.2013

The High Court is pleased to order the following Transfers and Postings:-

1. Smt. M.Vani, Junior Civil Judge, Wanaparthy, Mahabubnagar District, is transferred and posted as Junior Civil Judge, Atmakur, Mahabubnagar District, VICE Sri Milind Kamble, transferred.
2. On relief, Sri Milind Kamble, Junior Civil Judge, Atmakur, Mahabubnagar District is transferred and posted as Junior Civil Judge, Wanaparthy, Mahabubnagar District VICE Smt. M.Vani, transferred.
 1. Smt. M.Vani, will immediately handover charge of her post to the Junior Civil Judge, Kollapur, and proceed to her new station. She shall take charge of her post from Sri Milind Kamble.
 2. The Junior Civil Judge, Kollapur, will be in full additional charge of the post of Junior Civil Judge, Wanaparthy, till the substitute posted takes charge.
 3. Sri Milind Kamble, on relief by his successor will proceed to his new station and shall take charge of his post from Junior Civil Judge, Kollapur.

A. Shrinani
REGISTRAR (VIGILANCE)

To

1. The officer.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad
5. The Chief Secretary to the Government of Andhra Pradesh, Hyderabad

6. The Secretary to the Government (Legislative Affairs and Justice), Law Department, Government of Andhra Pradesh, Hyderabad
7. The Secretary to Government, Legal Affairs, Law Department, Government of Andhra Pradesh, Hyderabad
8. The Accountant General, Andhra Pradesh, Hyderabad
9. The Director of Treasuries and Accounts, Hyderabad
10. The Director, Andhra Pradesh Judicial Academy, Secunderabad
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
12. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court Buildings, Hyderabad.
13. The Prl. District and Sessions Judge, Mahabubnagar
14. The I Addl. District and Sessions Judge, Mahabubnagar
15. The Junior Civil Judge, Wanaparthy, Mahabubnagar District
16. The Junior Civil Judge, Atmakur, Mahabubnagar District
17. The Junior Civil Judge, Kollapur, Mahabubnagar District
18. The District Treasury Officer, Mahabubnagar
19. The Sub Treasury Officer, Wanaparthy, Atmakur and Kollapur, Mahabubnagar District
20. The President, Andhra Pradesh State Judicial Officers Association, (Sri P.Mutyala Naidu, Prl. District and Sessions Judge, Vizinagaram.)
21. The Secretary, Andhra Pradesh State Judicial Officers Association, (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam.)
22. **THE SECTION OFFICERS:-**
 - a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, and (j) Special Officers Section, High Court of Andhra Pradesh, Hyderabad